

**The Minister of Works, Housing and Supply (Shri K. C. Roddy):** (a) Yes.

(b) A statement is placed on the Table on the House, [See Appendix I, annexure No. 5] showing the main recommendations of the Conference relating to Pilot Projects on slum-clearance which have already been circulated by them to various State Governments who are concerned with the execution of slum-clearance programmes. These recommendations are generally covered by the Slum-Clearance Scheme of the Government of India, copies of which are available in the Library of Parliament. Considering the magnitude of the problem and the resources made available in the Second Five Year Plan, the implementation of the above Scheme will itself be in the nature of pilot projects to be carried out by the State Governments and their Local Bodies in different parts of the country. Under the Scheme, the State Governments are required to carry out the necessary Socio-Economic Surveys before formulating any projects of slum-clearance. The States will, it is hoped, also execute the projects as expeditiously as possible, taking into account the resources available and other connected factors. The result of these projects will provide adequate material for research and study which should be of help in the formulation of further programmes of Slum-clearance and redevelopment.

#### Employment Exchanges

**14. Shri D. C. Sharma:** Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 1440 on the 21st December, 1956 and state the progress since made in regard to the question of setting up remaining 101 new Employment Exchanges?

**The Deputy Minister of Labour (Shri Abid Ali):** Sanction has since been accorded to the opening of five

more new Employment Exchanges, as below:

State	Place where sanctioned
Orissa	Rairangpur, Joda and Rayagada.
West Bengal	Siliguri.
Manipur	Imphal.

#### Heavy Water Production

**15. Shri D. C. Sharma:** Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 496 on the 30th November, 1956, and state:

(a) whether any decision has since been taken regarding the production of Heavy Water at Sindri; and

(b) if so, when it is expected to be produced?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) Not yet.

(b) Does not arise.

#### Trade with U.S.S.R.

**16. Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state the value and the tonnage of the commercial goods exported to and imported from U.S.S.R. during 1956-57?

**The Minister of Commerce and Industry (Shri Morarji Desai):** The value of exports to and imports from the U.S.S.R. during 1956-57 (April-December) is as under:—

Exports: Rs. 1094 lakhs.

Imports: Rs. 1080 lakhs.

Figures in tonnage are not available.

#### Persons Registered with Employment Exchanges

**17. Shri M. Shankaraya:** Will the Minister of Labour and Employment be pleased to state:

(a) the total number of (i) educated and (ii) un-educated persons who were registered with the various